

Date	Office Note	Order of the Tribunal
	Registrar 11.5.05. Wait for admission 27.7.05. Registrar or copy of order prepared. 29.7.05	OA. No. 444/05 27.7.05 Hon. Mrs. Meera Chhibber, J.M. None for the applicant even in the revised call. It is seen that the following defects were pointed out by the registry as back as on 8.2.05 :- i) Stamp on power. ii) U/S 21 A.T. Act, OA. is barred by time. iii) No M.A. for condonation of delay filed. But inspite of that till date, neither defects have been cured nor anyone is present for the applicant to press this case, which shows that applicant is not interested in prosecuting this case. Accordingly, the case is dismissed in default and for non-prosecution. Sd/- S.N. Gaur, learned counsel for Respondents is present.  J.M. A